

(c) Separate Budget Heads/Sub-Heads have been adopted by the State Governments for TSP.

[English]

Amenities to Female Government Servants Whose Husbands are Employed in Government Undertakings

2296. PROF. RAM GANESH KAPSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Female Central Government employees have been denied amenities like C.G.H.S. Medical Health Services facilities whose husbands are employed/working in public sector and/or Government Undertaking; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) Does not arise.

[English]

Encroachment of MCD Land by DDA

2297. SHRI GANGA CHARAN LODHI:
DR. LAXMINARAYAN PANDEY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Development Authority is encroaching upon Municipal Corporation of Delhi land meant for parks, schools, hospitals and other civic amenities; and

(b) if so, the total MCD land encroached by DDA so far and the justification therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Request of Maharashtra Government for Extension of Cotton Monopoly Procurement Scheme

2298. SHRI SUDAM DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Maharashtra had requested Union Government for extending the scheme of Monopoly Procurement of Cotton in Maharashtra for a further period of ten years, if so, when the demand had been made; and

(b) the action taken thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. The Government of Maharashtra had, from time to time (lastly in January, 90) requested extension of the Maharashtra Cotton Monopoly Procurement Scheme for a period of ten years.

(b) Govt. had constituted an inter-Ministerial Committee to examine the merits and demerits of the further continuance of the Maharashtra Cotton Monopoly Procurement Scheme beyond 30.6.90. The report of the Committee has since been received and the issue of grant of extension to the scheme is under active consideration of Government.

Consumer Price Index

2299. SHRI MADAN LAL KHURANA:
SHRI MANORANJAN BHAKTA:

Will the Minister of LABOUR be pleased to state: